

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/145/2016  
NAME OF THE PETITIONER(S) : Michael Stennett  
NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJASEKARAN	Counsel for Petitioner	RD 4
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**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent.  
Matter is adjourned for the presence of the Respondent, failing which an appropriate  
order will be passed. Put up on **06.10.2107 at 10.30 A.M.**

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

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